

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 246 OF 2017

AND

APPEAL NO. 247 OF 2017

Dated: 8th October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Torrent Power Limited

.... Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s)

: Mr. Hardik Luthra
Ms. Deepa Chawan
Mr. Tapan

Counsel for the Respondent(s)

: Mr. C.K. Rai
Mr. Sachin Dubey for R-1

Mr. Anand K. Ganesan
Mr. Ashwin Ramanathan

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **04.12.2018**.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

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